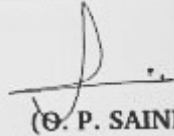


**OFFICE OF THE DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE  
(PC ACT) (CBI), ROUSE AVENUE COURT COMPLEX, NEW DELHI**

**ORDER**

The following Officers shall hold their Court in the Room mentioned against their names:

Sl. No.	Name of the Judicial Officer with Designation	Court Room No.	Floor
1	Sh. Chandra Gupta, Ld. P.O. Industrial Tribunal (South-West)	301	3rd
2	Ms. Shail Jain, Ld. P.O. Industrial Tribunal (South-West)	302	3rd
3	Sh. Atul Kumar Garg, Ld. P.O., Labour Court(South-West)	303	3rd
4	Sh. Pawan Kumar Matto, Ld. P.O., Labour Court(South-West)	304	3rd
5	Sh. Ramesh Kumar-II, Ld. P.O., Labour Court(South-West)	305	3rd
6	Sh. Lokesh Kumar Sharma, Ld. P.O., Labour Court(South-West)	306	3rd
7	Sh. Vinay Singhal, Ld. P.O., Labour Court (South-West)	307	3rd
8	Ms. Veena Rani, Ld. P.O., Labour Court(South-West)	308	3rd
9	CGIT-01	207	2nd
10	CGIT-02	208	2nd



**(G. P. SAINI)**  
District & Sessions Judge-cum-Special  
Judge (PC Act) (CBI), Rouse Avenue  
Court Complex, New Delhi

No. 166-2457/Committee/CTB/RACC/ND/2019

Dated: 24/04/2019

Copy forwarded for information to:

1. The Registrar General, Hon'ble High Court of Delhi.
2. The District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.